

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 4359/2015

KAILASH JAISWAL

Appellant(s)

VERSUS

RENT CONTROL EVICTION OFFICER ACM II . & ORS.

Respondent(s)

Date : 17-07-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Sanjeev Kumar Singh, Adv.
Mr. Siddhartha Chowdhury, AOR

For Respondent(s) Mr. H.C. Khrrandha, Adv.
Mr. Garvesh Kabra, AOR
Mr. Vishal Meghwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar

MG